

**PENDENCY REPORT AS ON 21-04-2023**

| <b>SI No.</b> | <b>Case Type</b>  | <b>Total</b> |
|---------------|---|--------------|
| 1             | ABLAPL- Anticipatory Bail   | 2622         |
| 2             | ADMLS-Admiralty Suits.  | 11           |
| 3             | AHO-Appeal Against High Court Order.  | 29           |
| 4             | ARBA-Appeals under Arbitration & Conciliation Act                                     | 226          |
| 5             | ARBP(ICA)-Application Us 34 of the Act involving International Commercial Arbitration | 1            |
| 6             | ARBP-Petitions under Arbitration & Conciliation Act                                   | 50           |
| 7             | AS-Admiralty Suit.  | 1            |
| 8             | BLAPL-Bail Application.   | 3724         |
| 9             | CEREF-Reference under Central Excise Act.   | 1            |
| 10            | CMAPL-Miscellaneous Applications.   | 3123         |
| 11            | CMPAT-Company Act.  | 81           |
| 12            | CMP-Civil Miscellaneous Petition  | 2463         |
| 13            | COA-Appeals against judgement in Comp.Pet.  | 25           |
| 14            | COAPL-Appl.in pending Proceeding(Comp. Act.)  | 2            |
| 15            | CONTAC-Appeals against orders in Civil Contempt                                       | 16           |
| 16            | CONTAR-Appeals against orders in Crl.Cont.matter                                      | 1            |
| 17            | CONTC-Cotempt of Court Cases (Civil contempt)   | 8740         |
| 18            | CONTC(CPB)-Contempt Petition in Berhampur Bench                                       | 1            |
| 19            | CONTC(CPC)-Contempt Petition in Cuttack Bench   | 213          |
| 20            | CONTC(CP)-Contempt Petition in Bhubaneswar Bench                                      | 147          |
| 21            | CONTC(CPS)-Contempt Petition in Sambalpur Bench                                       | 3            |
| 22            | CONTR-Proceeding relating to Criminal Contempt  | 182          |
| 23            | COPET-Orginal Petition (Companies Act.)   | 125          |
| 24            | CRA-Criminal Appeals  | 983          |
| 25            | CRLA-Appeal against Judgement/Sentence.   | 10953        |
| 26            | CRLLP-Appl.for leave to appeal US 378 Cr.P.C.   | 1490         |
| 27            | CRLMA-Other Miscellaneous Application.  | 878          |
| 28            | CRLMC-Appl.under Sec.482 Cr.P.C.  | 5440         |
| 29            | CRLMP-Criminal Miscellaneous Petition   | 855          |
| 30            | CRLREV-Criminal Revision.   | 9476         |
| 31            | CRLTR-Original Trial.   | 1            |
| 32            | CRMC-Criminal Miscellaneous Case  | 25           |
| 33            | CRP-Revision Petition.  | 174          |
| 34            | CRREV-Criminal Revision   | 235          |
| 35            | CS(OS)-Civil suits.   | 1            |
| 36            | CUSREF-Reference under Customs Act.   | 1            |
| 37            | CVA-Civil Appeals   | 3            |
| 38            | CVREV-Civil Revision.   | 16           |
| 39            | CVRVW-Civil Review.   | 19           |
| 40            | DSREF-Confirmation under Sec.336 Cr.P.C.  | 4            |
| 41            | EC-Execution Case.  | 1            |
| 42            | ELA-Appeals from Judgement in Election Pet.   | 14           |
| 43            | ELPET-Election Petitions.   | 23           |
| 44            | EXFA-Execution First Appeal.  | 2            |
| 45            | EXOS-Execution Application.   | 4            |
| 46            | EXP-Execution Petition.   | 27           |
| 47            | FA-First Appeal   | 1087         |
| 48            | FAO-First Appeal from Orders.   | 3226         |

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| 49 | FA(OS)-FA from Judgement in original suits.     | 1    |
| 50 | GA-Government Appeals                           | 111  |
| 51 | GCRLA-Government Appeals                        | 412  |
| 52 | GUAP-Pet. under Guardianship and Wards Act.     | 11   |
| 53 | IP(M)-Main Petition (Insolvency Act)            | 1    |
| 54 | ITA-Appeals Income-tax                          | 240  |
| 55 | JCRA-Jail Criminal Appeals                      | 13   |
| 56 | JCRLA-Jail Criminal Appeal                      | 1113 |
| 57 | JCRLRV-Jail Criminal Revision.                  | 9    |
| 58 | JCRMC-Jail Criminal Misc.Case.                  | 1    |
| 59 | LAA-Appeals (Land Acquisition Act)              | 875  |
| 60 | LAREF-References (Land Acquisition Act)         | 1    |
| 61 | LPA-Letters Patent Appeals.                     | 25   |
| 62 | MACA-Motor Accident Appeals.                    | 5466 |
| 63 | MAC-Motor Accident Claims.                      | 1    |
| 64 | MA-Miscellaneous Appeals                        | 55   |
| 65 | MATA-Matrimonial Cases (Appeals)                | 1117 |
| 66 | MFA-FA against Spl. Jurisdiction Cases.         | 5    |
| 67 | MJC-Misc.Judicial Case.                         | 59   |
| 68 | MSA-SA from judgements in Misc. Cases.          | 94   |
| 69 | OCRMC-Original Crl. Miscellaneous Case          | 97   |
| 70 | OJC-Original Jurisdiction case (Writ)           | 885  |
| 71 | OREF-References.                                | 1    |
| 72 | OS-Original Suit.                               | 1    |
| 73 | OTAPL-Other Tax Applications.                   | 58   |
| 74 | OTC-Other Tax Case.                             | 1    |
| 75 | OVTA-Tax Appeal Under OVAT Act                  | 1    |
| 76 | RCFA-First Appeals(Rent Control Matters)        | 1    |
| 77 | RFA-FA from Judgement and Decree in Suit        | 2127 |
| 78 | RPFAM-Revision US 19 of Family Court Act.       | 1053 |
| 79 | RSA-Second Appeal from Judgement and Decree.    | 6822 |
| 80 | RVWPET-Review Petition.                         | 2120 |
| 81 | RVWPET(RPC)-Review Petition in Cuttack Bench    | 81   |
| 82 | RVWPET(RP)-Review Petition in Bhubaneswar Bench | 60   |
| 83 | SAO-Second Appeal from Appellate Order.         | 216  |
| 84 | SA-Second Appeal                                | 2118 |
| 85 | SCLP-Pet.for leave to appeal to Supreme Court   | 1    |

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| 86  | SJC-Special Jurisdiction Case (Tax Matters)                    | 164   |
| 87  | SM-Suo Motu.   | 43    |
| 88  | SPA-Sp.Appeal before DB ...                                    | 1     |
| 89  | STAPL-Appl.for direction to make a reference.                  | 2     |
| 90  | STREV-Sales Tax Revision.                                      | 473   |
| 91  | TA-Tax Appeal  | 11    |
| 92  | TREV-Tax Revesion  | 29    |
| 93  | TRPCRL-Transfer Petition for transfer of CrI. Proceeding       | 278   |
| 94  | TRP(C)-Transfer Petition under Sec.24 CPC                      | 890   |
| 95  | WA-Appeals before DB against SB Judgement                      | 3443  |
| 96  | WPC(OAB)-Original Application in Berhampur Bench               | 22    |
| 97  | WPC(OAC)-Original Application in Cuttack Bench                 | 2961  |
| 98  | WPC(OA)-Original Application in Bhubaneswar Bench              | 1376  |
| 99  | WPC(OAPC)-Original Application (Provisional) in Cuttack Bench  | 80    |
| 100 | WPC(OAPPC)-Original Application Permission Petition in Cuttack | 32    |
| 101 | WPC(OAS)-Original Application in Sambalpur Bench               | 75    |
| 102 | WPCRL-Pet.UA.226 for Writ of Habeas Corpus.                    | 346   |
| 103 | WPC(TAC)-Transfer Application in Cuttack Bench                 | 34    |
| 104 | WPC(TA)-Transfer Application in Bhubaneswar Bench              | 3     |
| 105 | WPC(T)-Temporary Number in Bhubaneswar                         | 8     |
| 106 | WP(C)-Writ Petition under Art.226 and 227.                     | 59365 |

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|  | <b>Grand Total</b> <b>151614</b> |
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